

(18)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 439/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Indosuez W. I. Carr Securities (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
18	Mehul M. Mehta	Chartered Accountant Authorized Representative Deloitte Haskins & Sells LLP.	Mehul Mehta
	Sanjay Singh	practising Chartered Accountant Deloitte Haskins & Sells LLP.	S. S. Singh

ORDER

CP No. 439/66/NCLT/MB/MAH/2017

Company Petition is **admitted**.

List this matter for final hearing on **21.03.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)